

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/634(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	L AND T FINANCE LIMITED VS EMTA COAL LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] For the Corporate Debtor
Mr. Zeeshan Haque, Adv.]
Mr. Tanay Agarwal, Adv.]
Mr. Ram Maroo, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Corporate Debtor present.
2. Ld. Counsel Mr. Jishnu Choudhury appearing for the Corporate Debtor submits that a settlement amount of Rs.68 crores is pending, bank is working on the terms of settlement, therefore, list the matter on **23.07.2024**, as a final chance. Failing which it would be taken up for admission.
3. List the matter for further consideration on **23.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**